NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 20.09.2018 In the court of the Registrar 11:00 A.M.

Defective Appeals

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Comp. App. (AT) (Ins) No 2018 (F.No.10.09.2018/NCLAT/U R/845)	Raphael Engineering pvt Ltd Vs Rajendra K. Bhutta	A.C philip

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By Order

Assistant Registrar